

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/139(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	PODDAR PROJECTS LTD VS EVEREST INFRA ENERGY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Tanmoy Sett, Adv.] For the Financial Creditor
Mr. Durgesh Kr. Jha, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **14/08/2024**.

Satyajit Roy
(Court Officer)